## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 221/16	TP 204/17	Hearing	391 / 394	Gokaldas Images Infrastructure Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER REPRESENTATION TO WHOM

## ORDER

None appeared for Petitioner. Petitioner is called absent. Report from ROC is awaited. Representative of ROC & R.D is present. He requested time to file objections/Affidavit. Representative of O.L is present. Await report from ROC. Counsel for petitioner is absent. One application filed by the AOL is pending for payment of professional fee to the Chartered Accountant for verifying the accounts of the transferee company/applicant company. For hearing on this Application list it on 2/6/2017.

Member (J)

Member (T)

SIGNATURE